


**IV Addl. Dist. & Sessions Judge, Doddaballapura.**

**Cause List dt. 12.07.2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>EVIDENCE</b> 1. P and SC10049/2020 2. R.A.10073/2019 3. M.V.C.100/2019 4. M.V.C.30/2021 5. SC10019/2018 6. SC10003/2019	<b>NOTICE</b> 1. P and SC10033/2020 2. EX10050/2018 3. EX10011/2019 4. M.C.10039/2020 5. R.A.10024/2019 6. R.A.10051/2019 7. R.A.10065/2019 8. R.A.10103/2019 9. R.A.10023/2020 10. A.P.10014/2020 11. CRL.A10002/2020 12. CRL.R.P.10007/2021
<b>ARGUMENTS/ HEARING</b> 7. R.A.10090/2019 8. M.C.10023/2020	
<b>Amended Plaintiff</b> 9. R.A.22/2008 10. Misc10024/2019	
<b>OBJECTION</b> 11. R.A.380/2012 12. R.A.381/2012 13. M.C.10137/2020 14. R.A.10022/2020	
<b>HBC</b> 15. SC10008/2020	

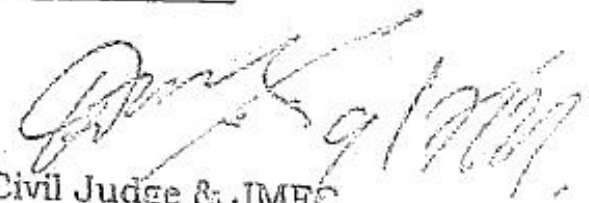
  
IV Addl. Dist. & Sessions Judge,  
Doddaballapura.

Office of the  
Pri. Civil Judge & JMFC,  
Doddaballapura, Dated 9.07.2021.

NOTIFICATION:

In pursuance to the direction of the Hon'ble High Court of Karnataka, Bengaluru, in new SOP dated 25.06.2021 the following cases on the file of Pri. Civil Judge & JMFC, Doddaballapura, will be taken up on 12.07.2021 as detailed below, concerned Advocates are hereby informed to represent either through Physically or through Video conference through link: <https://meet.jit.si/pajdbpura>

Morning Session		Afternoon Session	
Sl. No.	Case No.	Sl. No.	Case No.
1	OS 253/2005	1	OS 3/2014
2	OS 17/2006	2	OS 55/2015
3	OS 393/2010	3	OS 63/2015
4	OS 277/2011	4	OS 261/2016
5	OS 37/2012	5	OS 139/2017
6	OS 421/2014	6	OS 207/2017
7	OS 367/2015	7	OS 357/2017
8	OS 391/2015	8	OS 159/2018
9	OS 283/2016	9	OS 31/2019
10	OS 127/2017	10	OS 65/2019
11	OS 49/2018	11	OS 71/2019
12	OS 507/2019	12	OS 211/2019
13	OS 109/2021	13	OS 253/2019
14	OS 195/2021	14	OS 213/2019
15	OS 241/2021	15	OS 277/2019
16	OS 29/2011	16	OS 73/2020
17	CC 107/2019	17	OS 149/2020
18	CC 1326/2019	18	OS 157/2020
19	CC 1227/2020	19	OS 309/2020
20	CC 16/2021	20	OS 185/2021

  
Pri. Civil Judge & JMFC  
Doddaballapura

12.07.2021

ACJ. D.B. Pura.

Morning Session		Afternoon Session.	
1	CS 122/03 NB/LS	1	CS 318/08 PS/MBS
2	CS 78/07 KNV/LM	2	CS 312/10 MBS/DAC/AEP
3	CS 302/07 RM/SAS	3	CS 346/11 RBE/AS
4	CS 326/08 SN/LMS	4	CS 382/11 KIS/AS
5	CS 198/08 TNB/AEP	5	CS 152/06 MKM/MYS
6	CS 438/07 BSIC/NKM	6	CS 246/17 SAK/BKM
7	CS 68/07 LS/-	7	CS 364/10 MKM/TNB
8	CS 482/08 KK/BSM	8	CS 394/11 MIM/10mm
9	CS 542/08 SPSP/TN	9	CS 158/11 MEN/AG
10	CS 08/09 MKM/BSM	10	CS 366/18 KMN/KRN
11	CS 158/10 BSV/ARN	11	CS 08/18 MKM/BSM
12	CS 80/12 DKZ/AEP	12	CS 480/18 VC/NSIC
13	CS 500/13 Anand/BSV	13	CS 590/18 LMC/RM
14	CS 420/14 MKM/RM	14	CS 478/19 DVM/RM
15	CS 362/14 YSR/ECN	15	CS 38/19 MKM/DAC
16	CS 260/15 JB/LE	16	CS 442/19 YSR/RR
17	CS 404/16 MM/MKM	17	CS 70/19 SPSP/L
18	CS 12/16 MEV/MM	18	CS 190/20 SEN/BSM
19	CS 62/17 MEN/MKM	19	CS 248/20 BS/Kumar
20	CS 482/17 PK/RR	20	CS 122/21 RM/-

*(Signature)* 9/7/2021  
 Additional Civil Judge (Junior  
 Division) and J.M.F.C.  
 Doddaballapura-561 203